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**Central Administrative Tribunal
Principal Bench**

**CP No.124/2005
OA No. 1020/2004**

New Delhi, this the 7th day of May, 2010

**Hon'ble Dr. Ramesh Chandra Panda, Member (A)
Hon'ble Dr. Dharam Paul Sharma, Member (J)**

Shri Bal Kishan,
S/o Shri Gyani Ram,
R/o Village Begampur Khatola,
P.O. Khandasa, Distt. Gurgaon.

... **Applicant**
(By Advocate : Shri Sarvesh Bisaria)

Versus

1. Shri Ajai Vikram Singh,
Secretary,
Ministry of Defence,
South Block, New Delhi.
2. Shri H. Khasnabis,
Director (P.C.),
Air Head Quarters,
Vayu Bhawan, New Delhi.
3. Shri R.K. Upreti,
Commanding Officer,
54, ASP, Air Force Station, Gurgaon
Haryana.

... **Respondents.**

: O R D E R (ORAL) :

Dr. Ramesh Chandra Panda, Member (A) :

The learned counsel for the applicant informs that the Writ Petition No.6025/2005 has already been filed before the Hon'ble High Court and is pending for the final hearing. However, stay has also

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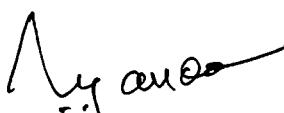


been granted by the Hon'ble High Court against the orders of this Tribunal dated 09.11.2004 passed in OA No.1020/2004, as such, at present there is no contempt , in view of the stay granted by the Hon'ble High Court.

2. We, therefore, direct the closure of this CP with liberty to the Applicant to move the appropriate forum in appropriate proceedings.



(Dr. Dharam Paul Sharma)
Member (J)



(Dr. Ramesh Chandra Panda)
Member (A)

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